

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 511 OF 2023**

IN THE MATTER OF:

Priyank Bharati

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 05.08.2024)

Priyank Bharati

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through its Chief Secretary
101, B Block Lok Bhawan, U.P. Secretariat, Lucknow-226001
Email: csup@nic.in (Respondent No. 1)
- 2. District Magistrate Meerut**
Collector Compound, District Meerut-250001 (Respondent No. 2)
- 3. Sub Divisional Magistrate**
Tehsil Mawana, Mawana-250401, District Meerut (Respondent No. 3)
- 4. Executive Officer**
Nagar Panchayat Hastinapur, Meerut-250404 (Respondent No. 4)
- 5. Union of India, Through Director General, NMCG**
1st Floor, Major Dhyan Chand National Stadium
India Gate, New Delhi – 110002
Phone No: +91-11-23072900-901
Email: dg@nmcg.nic.in (Respondent No. 5)
- 6. Principal Secretary, Irrigation and Water Resource Department**
Sinchai Bhawan, Cantt Road, Udaiganj, Lucknow-226001 (Respondent No. 6)
- 7. Commissioner of Consolidation, Lucknow**
7th Floor Indira Bhavan Ashok Marg Lucknow
Email: chakbandiayukt@gmail.com (Respondent No. 7)